CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH CAMP AT AURANGABAD

ORIGINAL APPLICATION NO.1001/94.

Monday this the 6th day of August, 2001.

Mon'ble Shri Justice Birendra Dikshit, Vice-Chairman, Hon'ble Shri M.P.Singh, Member (A).

1. S.P.Gaikwad,

2. S.N.Mapte, and

3. S.S.Narote,
Casual Labourer at
Indian Archaeological
Chemistry Department,
Fardapur Office,
Dist. Aurangabad.

... Applicants.

 Siddharth Chintaman Salve, Casual Labourer at Indian Archaelogical Chemistry Department, Fardapur Office, Dist. Aurangabad, Maharashtra State.

 Superintendent, Indian Archaeological Department, Chemistry Branch, New Nallakunta, Hyderabad - 500 044.

 Assistant Superintendent, Indian Archaeological Chemistry Department, Chemistry Branch, Bibika Makbara, Aurangabad.

4. Dy. Superintendent,
Archaeological Department,
Chemistry Department,
Phardapur Post,
Tq. Soegaon, Dist. Aurangabad.

5. Director of Science,
Bharatiya Archaeological
Department Chemistry Branch,
New Cannote Road,
Dehradun - 248 001.

... Respondents

ORDER (ORAL)

Shri Justice Birendra Dikshit, Vice-Chairman,

The case is called out. None is present

on behalf of the applicant.

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As reported by the office, Learned Counsel for the applicant has not removed the objection/defects in the OA right from the year 1994. The OA is dismissed for want of prosecution.

(M.P.SINGH) MEMBER(A) B. want

(BIRENDRA DIKSHIT) VICE- CHAIRMAN

B.